



**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

O.A/350/196/2020

Date of Order: 27.02.2020



**Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member**

Supravat Halder.....Applicant

Vrs.

Union of India & Ors (Posts).....Respondents

For The Applicant(s): Mr. A.Chakraborty, Counsel

For The Respondent(s): Mr. S.Paul, Counsel

ORDER (ORAL)

Ms. Bidisha Banerjee, Member (J):

Heard Ld. Counsel for both the parties.

2. Ld. Counsel for the applicant seeks to withdraw this O.A. to come up with a new application enclosing some new documents. Liberty is granted.

3. The O.A. is disposed of accordingly as withdrawn.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

RK